

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 468

ANSWERED ON 06.02.2025

FRAMEWORK FOR TRADEABLE WATER CREDITS

468. SHRI ADITYA YADAV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government is cognizant that there is need for a market-based solution for developing a framework for tradeable water credits on line of carbon credits, which provides incentives for water conservation and quality improvement;
- (b) if so, the details thereof; and
- (c) the initiatives taken/proposed to be taken by the Government keeping in mind that the framework should include project design, activities and certification to reduce water consumption, with a defined water quality output?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) The Central Government has notified Green Credit Rules 2023 on 12th October 2023 under the Environment Protection Act 1986 to encourage voluntary environmental positive actions resulting in issuance of Green Credits.
